

**HIGH COURT OF UTTARAKHAND AT NAINITAL**  
**ORDER**

**No. 03 /UHC/Institution Section/2025**

**Dated: 02.01.2025**  
**04**

This is for information of all the concerned and Members of the High Court Bar Association that Hon'ble the Chief Justice is pleased to nominate following Hon'ble Judge(s) of the Hon'ble High Court as Vacation Judge(s) for Winter Vacation-2025, for the period as mentioned against their respective names, who will exercise the powers as conferred under sub-rule (1) of the Rule 10 of Chapter-V, High Court Rules of 1952, as applicable to the High Court of Uttarakhand, Nainital-

<b>Sl. No.</b>	<b>Hon'ble Vacation Judge(s)</b>	<b>Period</b>
<b>1</b>	<b>Hon'ble Shri Justice Alok Kumar Verma</b>	<b>13.01.2025 to 19.01.2025</b>
<b>2</b>	<b>Hon'ble Shri Justice Vivek Bharti Sharma</b>	<b>20.01.2025 to 26.01.2025</b>
<b>3</b>	<b>Hon'ble Shri Justice Rakesh Thapliyal</b>	<b>27.01.2025 to 02.02.2025</b>
<b>4</b>	<b>Hon'ble Shri Justice Pankaj Purohit</b>	<b>03.02.2025 to 09.02.2025</b>

- 2. The Hon'ble Vacation Judge(s) will sit on Tuesday and Thursday at 11:00 A.M. and shall take up only urgent matters seeking interim orders in cases involving threat of demolition/eviction, suspension from service, transfer in service, Habeas Corpus, cases in which death penalty is awarded, all Bail applications and Anticipatory Bail Applications, except the contempt matters.**
- 3. The Hon'ble Vacation Judge(s) shall hold the Court through Virtual Mode/Physical Mode. V.C. link shall be available on the official website of the Hon'ble Court.**
- 4. Urgent matters during the vacation shall be filed in the Filing Counter for their listing on the following day. Filing of the cases for hearing before Vacation Courts shall be only on Monday and Wednesday.**
- 5. Accordingly, cases filed on Monday (10:30 a.m. to 01:30 p.m.) shall be listed on Tuesday and cases filed on Wednesday (10:30 a.m. to 1:30 p.m.) shall be listed on Thursday.**
- 6. The Hon'ble Vacation Judge(s) will hold the Court on every Tuesday and Thursday of the week and if Tuesday/Thursday of any week happens to be a**

holiday, in that event, the Court sitting will be on Wednesday/Friday of that week and so on.

7. Further, fresh matters filed on 06.02.2025 and 07.02.2025 will be listed for the day, when the Hon'ble Court re-opens after the vacation i.e. on 10.02.2025 for which the cause list may be published on 07.02.2025, which is the last working day of the Registry during the vacation.

**By Orders of Hon'ble the Chief Justice**

Sd./-  
(Registrar General)

No. **56/UHC/Institution Section/2025**

Dated: **02.01.2025**  
**04**

Copy forwarded to the following for information:-

1. P.P.S. to Hon'ble the Chief Justice, High Court of Uttarakhand, Nainital for placing copy of this Order before His Lordship.
2. Joint P.P.S./Head P.S./P.S. to Hon'ble Judges, High Court of Uttarakhand, Nainital, for placing copy of this order before Their Lordships.
3. Advocate General, High Court of Uttarakhand, Nainital.
4. P.S. to Registrar General of the Hon'ble Court.
5. President and Secretary General, High Court Bar Association, Nainital for information to all the members of the Bar.
6. Government Advocate, High Court of Uttarakhand, Nainital.
7. Chief Standing Counsel, High Court of Uttarakhand, Nainital.
8. Additional Chief Standing Counsel for Government of U.P. at Nainital.
9. Assistant Solicitor General for Government of India at Nainital.
10. All the Registrars of the Hon'ble Court.
11. Member Secretary, SLSA.
12. Secretary, HLSC.
13. Joint Registrars of the Hon'ble Court.
14. All the Deputy Registrars/Assistant Registrars/Section Officers of the Hon'ble Court.
15. C.P.O. /M.O. /P.R.O. /C.F.O. /Protocol Officer of the Hon'ble Court.
16. Librarian of the Hon'ble Court.
17. Deputy Registrar (IT) also with request to upload the copy of this order in the official website.
18. Head Bench Secretary/All the Bench Secretaries of the Hon'ble Court.
19. Guard file.
20. Notice Board.

Registrar (Judicial)